

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No.83/2018 in OA No.4474/2013

New Delhi, this the 25th Day of November, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Pankaj Kumar Trivedi, Aged 34 years
S/o Sh. Suraj Mal Trivedi
R/o 76A, 3rd Floor, Gali No.6
Radheypuri Extension-II
Krishna Nagar, Delhi-51
Working as Staff Nurse
At Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma
2. Praveen Kumar Yadav, Aged 36 years
S/o Sh. Ram Chandra Yadav
R/o 5/558, Haiderpur, Ambedkar Nagar
Delhi-110 088.
Working as Staff Nurse
At Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma
3. Sanjay Kumar Sharma, Aged 36 years
S/o Sh. Hira Lal Sharma
R/o A-68A, Gali No.1, Kabir Nagar
Shahdara, Delhi-94
Working as Staff Nurse at
Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma
4. Om Prakash Berwal, Aged 39 years
S/o Sh. Gugan Ram
R/o House No.C-34, DLF
Sahibabad, Ghaziabad, U.P.
Working as Staff Nurse
At Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma

5. Lokesh Sharma, Aged 38 years
S/o Sh. Laxman Prasad Sharma
R/o 769, 3rd Floor, Gali No.6
Radheypuri Extension-2
Krishna Nagar, Delhi-51
Working as Staff Nurse
At Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma.
6. Pravesh Kumar Joshi, Aged 37 years
S/o Sh. Sant Kumar Joshi
R/o B-53, Flat No.301 (Front)
Gali No.5, Matiala Extension
Uttam Nagar, Delhi-59
Working as Staff Nurse at
At Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma.
7. Sardar Singh Rundla, Aged 32 years
S/o Sh. Bhom Singh Rundla
R/o 29/30, Gali No.12
Viswash Nagar, Shahdara
Delhi-32.
Working as Staff Nurse
At Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma.
8. Rajeeta Singh, Aged 37 years
D/o Sh. Rajendra Singh
R/o 132, Gali No.14, Bhola Nath Nagar
Near Jharkhandi Mandir
Shahdara, Delhi-32.
Working as Staff Nurse
At Dr. Headgewar Arogya Sansthan
(DHAS)under Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma. ...Applicants

(By Advocates: Kamlakshi S Chauhan and Ms. Divya Singh Chauhan)

Versus

1. Mr. Anshu Prakash, Chief Secretary
National Capital Territory of Delhi
New Secretariat, Players Building,
ITO, New Delhi.
2. Dr. Shammi Bhasini
Medical Superintendent,
Health Center-cum-Maternity Hospital,
Govt. of NCT of Delhi
Kanti Nagar, Delhi-51
Under the Control of Dr. Headgewar
Arogya Sansthan (DHAS) under
Health & Family Welfare Deptt.
GNCT, Delhi, Karkardooma, Delhi. ...Respondents

(By Advocate: Shri Amit Anad)

Order (Oral)**Hon'ble Mrs. Justice Vijay Lakshmi, M(J)**

Ms. Kamlakshi S Chauhan with Ms. Divya Singh Chauhan, learned counsel represented the applicants and Shri Amit Anand, learned counsel represented the respondents.

2. Learned counsel for the applicants submits that as the order passed by the Tribunal has been complied with by the respondents, the applicants do not want to pursue this Contempt Petition further and they may be permitted to withdraw the same.

3. Learned counsel for the respondents has no objection against the prayer for withdrawal.

4. In view of the above, the CP is closed as withdrawn. Notices are discharged.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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